

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant(s) S.S. Dabbar

Respondent (s) Kamal Pandey

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

22/1/03

CP 25/2002 (OA 656/93)

Ms. Shashi Sharma, Adv. being holder for
Mr. Rajendra Soni, counsel for applicant.

Issue notice to the
other side, returnable by 27/2/03.

P. NAGRATH
ADMINISTRATIVE MEMBER

G. L. GUPTA
VICE CHAIRMAN

copy sent
w/c 18.1.03
dt. 24.1.03

again
later, she appeared
and says that compliance is
being made by the other side
and her client did not want to
press this CP.

The CP is, therefore, dismissed
as not pressed.

(P. Nagrath)
m(p)

(G. L. Gupta)
V.C.